

Declaration of Assets and Liabilities

I **Dr. Anup Kumar Anupam** Son of Late Braj Kishore Prasad
Aged 56 Years, Animal Husbandry Department, Government of Bihar Service
and presently working as private secretary of Deputy Chief Whip Ruling Party Bihar Vidhan Sabha
give herein below the details of the assets(immovable, movable, bank balance,etc.) of myself,
my spouse and dependents*:

(1) Details of PAN and status of filing of Income tax return:

Sl. No	Name	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1	Dr. Anup Kumar Anupam(Self)	ADMPPA7798L	2018-19	1488490.00
2	Renu Kumari(Spouse)	DKSPK4791P	2018-19	258722.00

That I give herein below the details of the assets (movable and immovable etc.)of my self , my spouse and and all dependents;

(2).

A.Details of movable assets :

- Assets in joint name indicating the extent of joint ownership will also have to be given.
- In case of deposit investment ,the details including serial Number, Amount, date of deposit, the scheme name of Bank /institution and Branch to be given.
- Value of bond /Share/debentures as per the current Market Value in Stock exchange in respect of listed company and as per book in case of non- listed companies should be given.
- Dependent ,here means a person ,substantially dependent on the income of the candidate.
- Detail including amount is to be given separately in respect of each investment.

S. No.	Description	self	Spouse(Renu Kumari)	Dependent-1 (Apurv Anupam-Son)
(i)	Cash in hand	Rs.5021	Rs.4512	
(ii)	Details of Deposits in bank account (FDRs Term Deposits and all other types of deposits including Saving account) Deposits with Financial institution, Non Banking Financial companies and Cooperative Society and the amount in each such Deposit	SBI-SB-10498061824 Rs.1000.00 SBI-SB-11435578566 Rs.3000.00 Central Bank-SB-3257116342- Rs.2000.00 Allahabad Bank-ac-5004064834-9 Rs.1000.00	SBI(Joint)-20081207569 Rs.0.00	NIL
(iii)	Details of investment in Bonds , Debenture/share and unit in Companies /Mutual Fund and other and the amount	Tax Saving Bond Rs.20000/-	NIL	NIL
(iv)	Details of investment in NSS, postal Saving , Insurance policies and investment in any Financial instrument in postoffice or insurance company and the amount		NIL	NIL



(v)	Personal loans /advance given to any parson or entity including Firm, Company Trust etc. and other receivables from debtor and the amount.	NIL	NIL	NIL
(vi)	Moter Vecicles/Aircrafts/Yachts/Ship (Detail of Make ,registration No. etc. year of purchase and amount)	Grand i-10(Asta Car-2015) Rs.600000.00 Bajaj Pulsar 220-2014 Rs.120000.00 Honda Activa 125-2014 Rs.60000	NIL	NIL
(vii)	jewelry, buillion and valuable thing (give details of weighth and value)	About - 10 Gram gold Rs.30000.00	About - 200 Gram gold Rs.600000.00 Silver Rs.25000.00	NIL
(viii)	Any other assets such as value of Claim/intrest.	NIL	NIL	NIL
(ix)	Gross Total value	842021	629512.00	NIL

B. Details of immovable assets :

- (Note: 1. Properties in joint ownership indicating the extent the extent of joint ownership will also have to be indicated.
2. Each land or building or apartment should be mentioned separately in this format.

S.No.	Description	Self	Spouse	Dependent-1
(i)	<u>Agricultural Land</u>			
	Location(s) Survey number(s)	Harnaut	NIL	NIL
	Area(Total measurment in acres)	20 Kattha	NIL	NIL
	Whether inherited property (Yes or NO)	Yes	NIL	NIL
	Date of purchase in case of self acquired property	NA	NIL	NIL
	Cost of Land (in case of Puraches) at the time of Purchase	NA	NIL	NIL
	Any investment on the land by way of development ,construction etc.	No	NIL	NIL
	Approximate Current market value	1500000.00	NIL	NIL
(ii)	<u>Non agriculture land</u>	NIL	NIL	NIL
	Location(s) Survey number (s)			
	Area(total measurment in sq.ft.)	NIL	NIL	NIL
	Whether inherited property (YES or NO)	NIL	NIL	NIL
		NIL	NIL	NIL
	Date of purchase In case of self acquired property.			
	Cost of land (in case of purchase)at the time of purchase.	NIL	NIL	NIL
	Any investment on the land by way of development construction etc.	NIL	NIL	NIL
	Approximate Current Market Value.	NIL	NIL	NIL
(iii)	<u>Commercial Building</u> (including apartment) Location(s) Survey Number(s)	NIL	NIL	NIL
	Built up Area(Total measurment in sq. ft.)	NIL	NIL	NIL
	Whethwr inherited property (yesor NO)	NIL	NIL	NIL
		NIL	NIL	NIL
	Date of purchase In case of self acquired property.			

	Cost of land (in case of purchase)at the time of purchase.	NIL	NIL	NIL
	Any investment on the land by way of development construction etc.	NIL	NIL	NIL
	Approximate Current Market Value.	NIL	NIL	NIL
(iv)	Residential Building (inculding apartment) Location(s) Survey Number	Kankarbagh , Patna and Dheerachak, Patna	NIL	NIL
	Area (total measurment in sq.ft.)	1.5 Kattha and 1250 Sft	NIL	NIL
	Built up area (total measurment in sq.ft.)	1 Kattha and 1250 sft	NIL	NIL
	Whether Inherited property (yes or no)	Yes	NIL	NIL
	Date of purchase in case of self acquired property	NA	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase .	NA	NIL	NIL
	Any investmenton the land by way of development ,consitution etc.	NA	NIL	NIL
	Approximate current market value.	Rs.6586400.00	NIL	NIL
(v)	Other(such as interest in property)	NA	NIL	NIL
(vi)	Total current market Value of (i)To(v) above	8086400.00	0.00	NIL

(3). I give herein below the details of liabilities/dues to public Financial institution and government:-

(Note: Plese give separate details of name of bank ,institution entity or individual and amount for each items.

S.NO	Description	self	Spouse	Dependent-1
(i)	<u>Loan or dues to Bank/finicial institution(s)</u> Name of Bank or FI outstanding Nature of loan	S.B.I. Exhibition road, Patna. Allahabad Bank, Raza Bazar, SBI Kankarbagh and LIC Housing Finance. Rs.6500000.00	NIL	NIL
	<u>Loan or dues to indivisuals / entity other then mentioned in (i)above.</u> Name(s) Amount outstanding Nature of loan	NIL	NIL	NIL
	<u>Any other liability</u>	NIL	NIL	NIL
	<u>Grand total of liabilities</u>	6500000.00	0.00	0.00
(ii)	<u>Government Dues :</u> Dues to Department dealing with government accommodation	NIL	NIL	NIL
	Dues to department dealing with supply of water	NIL	NIL	NIL
	Dues to department dealing with supply of telephone/Mobile	NIL	NIL	NIL
	Dues to department dealing with government transport(including aircraft and helicopters.	NIL	NIL	NIL
	Income tax dues	NIL	NIL	NIL
	Welth tax Dues	NIL	NIL	NIL
	Service tax dues	NIL	NIL	NIL
	Municipal/property tax Dues	NIL	NIL	NIL
	Sale tax Dues	NIL	NIL	NIL
	Any other Dues	NIL	NIL	NIL

Grand total of all Government dues	0.00	0.00	0.00
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(4).

Personal Details

GPF/CPF/PRAN No.	BHR/BVS-1045
Gender	Male
Date of Birth	09/07/1964
Class/Group	B
Cadre	Bihar Animal Husbandry Service
Home District	Nalanda


(5) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (4) ABOVE

1	Name of the Government Employee	Dr. Anup Kumar Anupam		
2	Full postal address	Ashok Nagar, Kankarbagh, Patna-800020		
3	State, Department	BIHAR, Animal Husbandry.		
4	Income of	Year for which last income tax return filed	Total Income Shown	
	Dr. Anup Kumar Anupam(Self)	2018-19	1488490.00	
	Renu Kumari(Spouse)	2018-19	258722.00	
	(c)Dependents			
5	Details of Assets and Liabilities in rupees			
	Description	self	Spouse	Dependent-1
A.	Movable Assets(Total value)	842021	629512.000	NIL
B.	Immovable Assets	8086400.00	0.00	NIL
	(i) Purchase price and development Cost of Immovable property (Total value)	NIL	NILNIL	NIL
	(ii)Approximate current Market price of assets (Total value)	8086400.00	0.00	NIL
A.+B.	Total ASSETS	8928421.00	629512.00	0.00
6	Liabilities	6500000.00	0.00	0.00
	(i) Govt. dues (Total)	0.00	0.00	0.00
	(ii) Loan from bank ,Finincial institution and other (Total)	6500000.00	0.00	0.00

VERIFICATION

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna
Date: 11-02-2020

Signature 
Name of Employee: Dr. Anup Kumar Anupam
Designation: (Private secretary of Deputy Chief Whip
Ruling Party Bihar Vidhan Sabha)